

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerization Committee in High Court of H.P. are pleased to appreciate the efforts of the Presiding Officers and staff of the Courts of learned District & Sessions Judges, Bilaspur, Chamba, Solan and Sirmaur at Nahan, and Una, the Courts of Id. Additional District and Sessions Judges, Bilaspur at Ghumarwin, Chamba and Hamirpur, Sirmaur at Nahan, Una, the Courts of learned Chief Judicial Magistrates Bilaspur, Chamba, Hamirpur, Sirmaur at Nahan, the Courts of learned Civil Judges (Sr. Div)-cum-Additional Chief Judicial Magistrates, Court No.1 Ghumarwin (Bilaspur), Court No. 1, Hamirpur, Court No.1 Kangra, Court No.1 Ponta Sahib (Sirmaur), Court No. 1 Kangra, Court No. 1 Amb (Una), the Courts of Id. Civil Judges (Jr. Div)-cum-JMIC, Court Nos. 2 and 3 Ghumarwin (Bilaspur), Court No. 2 to 4 Hamirpur (Barsar), Jogindernagar (Mandi), Indora (Kangra), Kandaghat (Solan), Dalhousie (Chamba), Court No. 2 Dharamshala, Court No. 2, Palampur for maintaining zero level of undated cases in their respective Courts as on 25.08.2015.